OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT KARKARDOOMA COURTS, DELHI.

ORDER

In compliance of directions of Hon'ble Portfolio Committee, Delhi High Court, New Delhi, it is hereby ordered that following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, **with effect from 11.05.2026.**

Sl. No.	Name of the Officer	From	To
1	Sh. Anil Chandhel, Ld. ASJ, (Special Fast Track Court, East District, Karkardooma Courts, Delhi	Court Room No. 09, A-Block, 2nd Floor, Karkardooma Courts, Delhi.	Court Room No. 74, B-Block, 5th Floor, Karkardooma Courts, Delhi.
2	Ms. Neha Garg, Ld. JMFC (Mahila Court)-02, North-East District, Karkardooma Courts, Delhi.	Court Room No. 74, B-Block, 5th Floor, Karkardooma Courts, Delhi.	Court Room No. 09, A-Block, 2nd Floor, Karkardooma Courts, Delhi.
3	Ms. Vidhi Gupta Anand, Ld. ASJ, East District, Karkardooma Courts, Delhi	Court Room No. 05, C-Block, 2nd Floor, Karkardooma Courts, Delhi.	Court Room No. 73, B-Block, 5th Floor, Karkardooma Courts, Delhi.
4	Ms. Kirandeep Kaur, Ld. JMFC-01, North-East District Karkardooma Courts, Delhi	Court Room No. 73, B-Block, 5th Floor, Karkardooma Courts, Delhi.	Court Room No. 05, C-Block, 2nd Floor, Karkardooma Courts, Delhi.

(ASHWANI KUMAR SARPAL)
Principal District & Sessions Judge :East District
Karkardooma Courts, Delhi.

No. 8513-8526/Pr.D&SJ (East)/KKD/Delhi Date: 05 MAY 2026

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The In-charge, R&I Branch, East, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
10. The In-charge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/Judicial Branch/ CMM Office, East/North East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.

कार्यालय प्रधान जिला एवं सत्र न्यायाधीश (पूर्वी जिला) डायरी संख्या 8455 05 MAY 2026 नई दिल्ली

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.